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NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 18/07/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL
SHRI S.VIJAYARAGHAVAN (TECHNICAL MEMBER)

APPLICATION NUMBER :
PETITION NUMBER : TP (HC)/97 & 98/CAA/2017
NAME OF THE TRANSFEROR : SHAL TRANS PVT LTD
NAME OF THE TRANSFERRE : SEA HAWK LINES PVT LTD
UNDER SECTION : 230

S.No.	Name (in Capital)	Represented by	Signature
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ORDER

Counsel for the petitioner present and submitted that all the statutory requirements are fulfilled. The matter is ripe for final arguments. However, as per the provisions of the Companies Act, 2013, we direct the Petitioner to cause paper publication of the notice, at least 10 days prior to the date fixed for hearing of the Petition. The publication be made in the same newspaper wherein the Petitioner has already carried the notice of publication as per the earlier order. Put up on **21.08.2017 at 10.30 A.M.**

S. Vijayaraghavan
(S. Vijayaraghavan)
Member (Technical)

PAM

Ch. Md. Sharief Tariq
(Ch. Md. Sharief Tariq)
Member (Judicial)